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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CONT.CAS(C) 834/2018**

BHUWAN KANSAL

..... Petitioner

Through: Advocate (appearance not given).

versus

RITU MEHTA & ORS

..... Respondents

Through: Mr. Saurabh Anand Prakash, Mr.
Utsav Jain and Mr. Kartikey Sikka,
Advts.

CORAM:

HON'BLE MR. JUSTICE SACHIN DATTA

ORDER

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16.08.2022

Renotify on 01.09.2022.

SACHIN DATTA, J

AUGUST 16, 2022/cl